

To. No. 718 /2020

Office of the  
Senior Civil Judge & JMFC., \*  
Nelamangala, dated: 11.12.2020.

385/2020  
15/12/2020

To  
The Hon'ble Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

29 cases

Respected Sir,

Sub:-Submission of entire records identified as commercial disputes to the designated commercial courts i.e., I Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.

Ref: Letter No. ADM/142/2018 dt. 11.12.2020 of the Hon'ble District and Sessions Court, Bengaluru Rural District, Bengaluru

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With reference to the above subject, I write to submit herewith the entire records identified under Commercial Disputes Act on the file of this court and transferred to the Designated Commercial Court i.e., I Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru as noted below;

Sl. No.	Case No.	Sl.No.	Case No.
1	OS 9/2020	16.	OS 129/2018
2	OS 461/2019	17.	OS 417/2018
3	OS 19/2018	18.	OS 643/2019
4	OS 389/2019	19.	OS 553/2018
5	OS 131/2019	20.	OS 361/2017
6	OS 433/2019	21.	OS 153/2018
7	OS 503/2018	22.	OS 767/2019
8	OS 235/2018	23.	OS 579/2019
9	OS 501/2018	24.	OS 79/2019
10	OS 385/2019	25.	OS 173/2010
11	OS 287/2018	26.	OS 55/2013
12	OS 461/2013	27.	OS 669/2013
13	OS 557/2018	28.	OS 399/2017
14	OS 363/2017	29.	OS 485/2018
15	OS 409/2017		

The receipt of the records may kindly be acknowledged.

Thanking you Sir,  
Office of the  
District & Sessions Judge  
Bengaluru Rural District - Bangalore.

**RECEIVED**

Date 14/12/2020

*[Signature]*  
-t. Dist. Judge

Yours faithfully

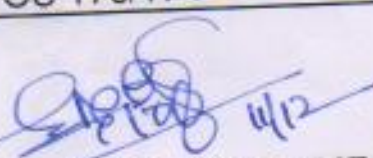
*[Signature]*  
**(PRASAD.K.B)**  
Senior Civil Judge & JMFC.,  
Nelamangala.

11/12/2020

**LIST OF TRANSFERRED CASES**

Sl.No.	CASE NO.
<del>1</del>	OS 68/16 ✓
<del>2</del>	OS 420/19 ✓
<del>3</del>	OS 752/19 ✓
<del>4</del>	OS 750/19 ✓
<del>5</del>	OS 94/15 ✓
<del>6</del>	OS 166/19 ✓
<del>7</del>	OS 712/19 ✓
<del>8</del>	OS 376/19 ✓
<del>9</del>	OS 502/18 ✓
<del>10</del>	OS 712/16 ✓
<del>11</del>	OS 246/17 ✓
<del>12</del>	OS 332/18 ✓
<del>13</del>	OS 200/17 ✓
<del>14</del>	OS 776/19 ✓
<del>15</del>	OS 380/11 ✓
<del>16</del>	OS 488/18 ✓
<del>17</del>	OS 324/19 ✓
<del>18</del>	OS 176/17 ✓

*Red (18) files on 16/12/20*

  
 I/C Addl. Senior Civil Judge & JMFC,  
 Nelamangala

Dt: 11.12.2020  
 Place: Nelamangala

**LIST OF TRANSFERRED CASES**

Sl.No	Case No
1	OS 244/2019
2	OS 486/2019

The Hon'ble District & Sessions Judge,  
Sengalur  
Bengaluru

*19/1/21*

Date: 11.01.2021  
Place: Nelamangala

*[Signature]*

11/1  
Addl. Senior Civil Judge & JMFC,  
Nelamangala

With reference to the above subject, I write to advise that the cases as per the list annexed to this letter are identified under Commercial Dispute Act and transferred to Hon'ble J Addl. District and Sessions Judge Court (Designated Commercial Court) as per your Hon'ble order through letter dated 11.12.2020 bearing No. DM/142/2019. I am sending herewith the physical files as per the list enclosed herewith.

This is for your honour's kind information.

Thanking you Sir,

Yours faithfully,

*[Signature]*

Addl. Senior Civil Judge & JMFC,  
Nelamangala.

**LIST OF TRANSFERRED CASES**

Sl.No.	CASE NO.
<del>1</del>	<del>OS 636/2013</del>
<del>2</del>	<del>OS 550/2014</del>
<del>3</del>	<del>OS 317/2015</del>
<del>4</del>	<del>OS 251/2016</del>
<del>5</del>	<del>OS 253/2016</del>
<del>6</del>	<del>OS 330/2016</del>
<del>7</del>	<del>OS 206/2017</del>
<del>8</del>	<del>OS 436/2017</del>
<del>9</del>	<del>OS 12/2018</del>
<del>10</del>	<del>OS 147/2019</del>
<del>11</del>	<del>OS 321/2019</del>
<del>12</del>	<del>OS 538/2019</del>
<del>13</del>	<del>OS 544/2019</del>
<del>14</del>	<del>OS 602/2019</del>
<del>15</del>	<del>OS 698/2019</del>
<del>16</del>	<del>OS 578/2015</del>
<del>17</del>	<del>OS 396/2016</del>
<del>18</del>	<del>OS 503/2014</del>
<del>19</del>	<del>OS 475/2014</del>
<del>20</del>	<del>OS 268/2016</del>
<del>21</del>	<del>OS 269/2016</del>
<del>22</del>	<del>OS 329/2016</del>
<del>23</del>	<del>OS 532/2016</del>
<del>24</del>	<del>OS 143/2017</del>
<del>25</del>	<del>OS 215/2017</del>
<del>26</del>	<del>OS 247/2017</del>
<del>27</del>	<del>OS 494/2017</del>
<del>28</del>	<del>OS 666/2015</del>
<u>29</u>	<u>OS 729/2015</u>
<del>30</del>	<del>OS 79/2012</del>

PA 29 files  
 Subject to verification  
 - also

Handwritten notes:  
 Aditya  
 Request.  
 12/12/20

Signature of the Judge  
 II Addl. Senior Civil Judge & JMFC,  
 Nelamangala.

16/12/20

**LIST OF CASES TRANSFERRED TO COMMERCIAL COURT(X Addl. District & Sessions Court)**

<b>Sl.No</b>	<b>Court name</b>	<b>Old Case number</b>	<b>New Case number</b>
1	Senior Civil Judge,Nelamangala	O.S/129/2018	COMM.O.S/52/2020
2	Senior Civil Judge,Nelamangala	O.S/461/2019	COMM.O.S/51/2020
3	Senior Civil Judge,Nelamangala	O.S/385/2019	COMM.O.S/44/2020
4	Senior Civil Judge,Nelamangala	O.S/79/2019	COMM.O.S/49/2020
5	Senior Civil Judge,Nelamangala	O.S/433/2019	COMM.O.S/46/2020
6	Senior Civil Judge,Nelamangala	O.S/361/2017	COMM.O.S/47/2020
7	Senior Civil Judge,Nelamangala	O.S/131/2019	COMM.O.S/48/2020
8	Senior Civil Judge,Nelamangala	O.S/553/2018	COMM.O.S/18/2020
9	Senior Civil Judge,Nelamangala	O.S/409/2017	COMM.O.S/19/2020
10	Senior Civil Judge,Nelamangala	O.S/417/2018	COMM.O.S/27/2021
11	Senior Civil Judge,Nelamangala	O.S/485/2018	COMM.O.S/123/2020
12	Senior Civil Judge,Nelamangala	O.S/461/2013	COMM.O.S/22/2020
13	Senior Civil Judge,Nelamangala	O.S/363/2017	COMM.O.S/23/2020
14	Senior Civil Judge,Nelamangala	O.S/389/2019	COMM.O.S/121/2020
15	Senior Civil Judge,Nelamangala	O.S/399/2017	COMM.O.S/106/2020
16	Senior Civil Judge,Nelamangala	O.S/287/2018	COMM.O.S/28/2020
17	Senior Civil Judge,Nelamangala	O.S/153/2018	COMM.O.S/29/2020
18	Senior Civil Judge,Nelamangala	O.S/767/2019	COMM.O.S/30/2020
19	Senior Civil Judge,Nelamangala	O.S/235/2018	COMM.O.S/31/2020
20	Senior Civil Judge,Nelamangala	O.S/19/2018	COMM.O.S/60/2020
21	Senior Civil Judge,Nelamangala	O.S/551/2013	COMM.O.S/59/2020
22	Senior Civil Judge,Nelamangala	O.S/9/2020	COMM.O.S/58/2020
23	Senior Civil Judge,Nelamangala	O.S/173/2010	COMM.O.S/35/2020
24	Senior Civil Judge,Nelamangala	O.S/643/2019	COMM.O.S/36/2020
25	Senior Civil Judge,Nelamangala	O.S/503/2018	COMM.O.S/57/2020
26	Senior Civil Judge,Nelamangala	O.S/501/2018	COMM.O.S/38/2020
27	Senior Civil Judge,Nelamangala	O.S/579/2019	COMM.O.S/104/2020
28	Senior Civil Judge,Nelamangala	O.S/669/2013	COMM.O.S/54/2020
29	Senior Civil Judge,Nelamangala	O.S/557/2018	COMM.O.S/53/2020
1	I Addl.Senior Civil Judge,Nelamangala	O.S/332/2018	COMM.O.S/93/2020
2	I Addl.Senior Civil Judge,Nelamangala	O.S/420/2019	COMM.O.S/2/2020
3	I Addl.Senior Civil Judge,Nelamangala	O.S/712/2016	COMM.O.S/20/2020
4	I Addl.Senior Civil Judge,Nelamangala	O.S/380/2011	COMM.O.S/21/2020
5	I Addl.Senior Civil Judge,Nelamangala	O.S/166/2019	COMM.O.S/24/2020
6	I Addl.Senior Civil Judge,Nelamangala	O.S/488/2018	COMM.O.S/25/2020
7	I Addl.Senior Civil Judge,Nelamangala	O.S/68/2016	COMM.O.S/39/2020
8	I Addl.Senior Civil Judge,Nelamangala	O.S/324/2019	COMM.O.S/91/2020
9	I Addl.Senior Civil Judge,Nelamangala	O.S/94/2015	COMM.O.S/92/2020

10	I Addl. Senior Civil Judge, Nelamangala	O.S/176/2017	COMM.O.S/94/2020
11	I Addl. Senior Civil Judge, Nelamangala	O.S/752/2019	COMM.O.S/97/2020
12	I Addl. Senior Civil Judge, Nelamangala	O.S/246/2017	COMM.O.S/99/2020
13	I Addl. Senior Civil Judge, Nelamangala	O.S/776/2019	COMM.O.S/101/2020
14	I Addl. Senior Civil Judge, Nelamangala	O.S/750/2019	COMM.O.S/105/2020
15	I Addl. Senior Civil Judge, Nelamangala	O.S/376/2019	COMM.O.S/124/2020
16	I Addl. Senior Civil Judge, Nelamangala	O.S/502/2018	COMM.O.S/125/2020
17	I Addl. Senior Civil Judge, Nelamangala	O.S/712/2019	COMM.O.S/126/2020
18	I Addl. Senior Civil Judge, Nelamangala	O.S/200/2017	COMM.O.S/394/2021
19	I Addl. Senior Civil Judge, Nelamangala	O.S/244/2019	COMM.O.S/412/2021
20	I Addl. Senior Civil Judge, Nelamangala	O.S/486/2019	COMM.O.S/415/2021
1	II Addl. Senior Civil Judge, Nelamangala	O.S/251/2016	COMM.O.S/122/2020
2	II Addl. Senior Civil Judge, Nelamangala	O.S/12/2018	COMM.O.S/95/2020
3	II Addl. Senior Civil Judge, Nelamangala	O.S/538/2019	COMM.O.S/96/2020
4	II Addl. Senior Civil Judge, Nelamangala	O.S/321/2019	COMM.O.S/14/2020
5	II Addl. Senior Civil Judge, Nelamangala	O.S/503/2014	COMM.O.S/98/2020
6	II Addl. Senior Civil Judge, Nelamangala	O.S/215/2017	COMM.O.S/127/2020
7	II Addl. Senior Civil Judge, Nelamangala	O.S/550/2014	COMM.O.S/100/2020
8	II Addl. Senior Civil Judge, Nelamangala	O.S/436/2017	COMM.O.S/128/2020
9	II Addl. Senior Civil Judge, Nelamangala	O.S/147/2019	COMM.O.S/102/2020
10	II Addl. Senior Civil Judge, Nelamangala	O.S/317/2015	COMM.O.S/103/2020
11	II Addl. Senior Civil Judge, Nelamangala	O.S/396/2016	COMM.O.S/17/2020
12	II Addl. Senior Civil Judge, Nelamangala	O.S/602/2019	COMM.O.S/13/2020
13	II Addl. Senior Civil Judge, Nelamangala	O.S/269/2016	COMM.O.S/16/2020
14	II Addl. Senior Civil Judge, Nelamangala	O.S/532/2016	COMM.O.S/117/2020
15	II Addl. Senior Civil Judge, Nelamangala	O.S/636/2013	COMM.O.S/118/2020
16	II Addl. Senior Civil Judge, Nelamangala	O.S/698/2019	COMM.O.S/119/2020
17	II Addl. Senior Civil Judge, Nelamangala	O.S/206/2017	COMM.O.S/45/2020
18	II Addl. Senior Civil Judge, Nelamangala	O.S/475/2014	COMM.O.S/50/2020
19	II Addl. Senior Civil Judge, Nelamangala	O.S/253/2016	COMM.O.S/43/2020
20	II Addl. Senior Civil Judge, Nelamangala	O.S/578/2015	COMM.O.S/42/2020
21	II Addl. Senior Civil Judge, Nelamangala	O.S/143/2017	COMM.O.S/41/2020
22	II Addl. Senior Civil Judge, Nelamangala	O.S/544/2019	COMM.O.S/40/2020
23	II Addl. Senior Civil Judge, Nelamangala	O.S/666/2015	COMM.O.S/37/2020
24	II Addl. Senior Civil Judge, Nelamangala	O.S/79/2012	COMM.O.S/34/2020
25	II Addl. Senior Civil Judge, Nelamangala	O.S/494/2017	COMM.O.S/33/2020
26	II Addl. Senior Civil Judge, Nelamangala	O.S/330/2016	COMM.O.S/32/2020
27	II Addl. Senior Civil Judge, Nelamangala	O.S/329/2016	COMM.O.S/120/2020
28	II Addl. Senior Civil Judge, Nelamangala	O.S/268/2016	COMM.O.S/15/2020
29	II Addl. Senior Civil Judge, Nelamangala	O.S/247/2017	COMM.O.S/1/2020